THE MINISTER OF STATE IN THE and (b) Yes, Sir. A number of Associations of ABRAR AHMED): (a) and (b) There is no scaled down to 40 per cent. proposal at present under consideration of the Government for merger of any nationalised bank.

## LOSSES INCURRED BY PUNJAB NATIONAL BANK

2579. SHRI VIRENDRA KATARIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Punjab National Bank is incurring heavy losses every month since the merger of New Bank of India with it; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR ABRAR AHMED): (a) and (b) Punjab National Bank have reported that the impact of merger of erstwhile New Bank of India will be known only after the accounts for the year ending 31st March, 1994 are finalised by the bank.

## CHELLIAH COMMITTEE RECOM-MENDATIONS

2580. SYED SIBTEY RAZI: Will the Minister of FINANCE be pleased to state:

- (a) whether some sections of Trade and Industry have requested Government to lower the corporate tax rate to 40 per cent in terms of recommendations made by the Chelliah Committee:
  - (b) if so, the details thereof;
- (c) whether Government propose to take some action on these requests; and
- (d) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANIMIASHEKHAR MURTHY): (a)

- MINISTRY OF FINANCE AND MINISTER trade and industry in their pre-budget OF STATE IN THE MINISTRY OF memoranda to the Government have sug-PARLIAMENTARY AFFAIRS (DR. gested that the corporate tax rate may be (DR. gested that the corporate tax rate may be
  - (c) and (d) The Government's decision thereon would be reflected in the Finance Bill,

## विदेश निवेश नीति

2581. श्री ग्रमन्तराय देवशंकर दवे : नया विस्त **मंत्री यह बताने की कृपा करेंगे कि**ः

- (क) क्या सरकार ने भारतीय बाजार को और ग्रक्षिक प्राकर्षक बनाने के लिए प्रपनी विदेशी निवेश नीति को और उदार बनाने का निर्णय लिया है; े (ख) यदि हां, तो इस संबंध में प्रस्तायों का
- (ग) प्रतुभोवित विदेशी निवेश प्रस्तावों के लिए विदेशी भद्रा का तस्काल विसरण मुनिश्चित करने के लिए सरकार क्या कदम उठा रही है ?
- विक्त मंद्रालय में राज्य मंत्री और संसदीय कार्य संसालय में राज्य अंकी (डा. अवरार अहमर) : (क) हालांकि सरकार ने ग्रभी हाल ही में विदेशी निश्रेश हेत् नीति को और उदार बनाने का निर्णय नहीं किया है, तथापि यह स्वीकार करना चाहिए कि ऐसा उवारीकरण एक निरन्तर और चलते रहने वाली प्रक्रिया है।
  - (ख) प्रश्न नहीं उटता ।

ब्योरा क्या है; और

🏋 (ग) दिए गए अनुमोदनों के प्रति विदेशी निवेश का बास्तविक ग्रन्तः प्रवाह परियोजना आरंभ करने से पहले की भवधि और विदेशी निवेशक के निर्णय पर, कि वह कार्याभ्ययन कब ग्रारम्भ करे, निर्भर करता है।

## अस्पर्तत्वकों के कार्बिक उत्चान के लिए नई योजनाएं

2582. मौलाना भोबेवुल्ला खान शासनी : क्या विस्त मंत्री यह बताने की कृपा करें। कि :

- (क) मल्पशंक्यकों के उत्थान केलिए सरकार द्वारा बलाई जा रही कोजनाओं का स्वीरा क्या है;
- (ख) क्या सरकार ग्रल्पसंख्यकों के ग्राधिक उत्थान के लिए कुछ नई योजनाएं ग्रारंभ करन का विचार रखती है;